

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS

CAUSE LIST OF COURT NO. 1

Date: 17th July, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 81/2017(CZ)	Ashwin Rastogi Vs State of M.P. & 207 Ors.	Mr. Apoorv Pandey, Adv.	
FOR HEARING				
2.	Original Application No. 151/2016(CZ)	Mangal Singh Solanki Vs. Union of India & 6 Ors.	Mr. Arif Sheikh, Adv. Mr. Sheikh Waqil Khan, Adv.	
3.	Original Application No. 93/2016(CZ) (M.A.No.712/16) (M.A.No.198/17)	Nature Club of Rajasthan Vs. Union of India & 9 Ors..	Mr. Ayush Dev Bajpai, Adv. Mr. Shiraz Qureshi, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Shantanoo Saxena, Adv.	
4.	Original Application No. 159/2016(CZ)	Tejpal & 3 Ors. Vs. State of Rajasthan & 6 Ors.	Mr. M.S. Kachhawa, Adv. Mr. Sandeep Singh, Adv.	
5.	Original Application No. 26/2017(CZ)	Mool Singh Vs Union of India & 5 Ors.	Mr. Anurag Maheshwari, Adv.	
6.	Original Application No. 41/2016(CZ) (M.A.No.249/17)	Thakur Sanjay Singh Vs. M/s. Ropmati Hotel Pvt. Ltd. & 7 Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Anurag Maheshwari, Adv. Mr. Atul Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. Gunjan Chowksy, Adv. Mr. Shantanoo Shrivastava, Adv.	
7.	Original Application No. 95/2016(CZ)	Shaurya Pratap Singh Parihar Vs. Union of India & 7 Ors.	Mr. Vijay Kumar Choudhary Mr. Yadvendra Yadav, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv. Mr. Siddharth Chouhan, Adv. Mr. Rohit Sharma, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Anand Tiwari, Adv.	
8.	Original Application No. 54/2015(CZ)	Babulal Jajoo <i>(Water Bodies Rajasthan)</i> Vs. State of Rajasthan & 3 Ors.	Dr. Mahendra Singh Kachhawa, Adv. Mr. Sandeep Singh, Adv. Mr. Om. Shankar. Shrivastava, Adv.	
9.	Original Application No. 19/2016(CZ)	Babulal Jajoo <i>(Industrial Water)</i> Vs. State of Rajasthan & Ors.	Mr. M.S. Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	

10.	Original Application No. 318/2014 (CZ)	Babulal Jajoo (Chambal River) Vs. State of Rajasthan & 5 Ors.	Mr. M.S.Kachhawa, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr. OmShankarSrivastava,Adv.	
FOR COMPLIANCE				
11.	Original Application No. 66/2015(CZ) with O.A. No.337/2014(CZ) (M.A.No.121/17)	Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors. Vinod kumar kori Vs. State of M.P. & Ors.	Mr. Rizwan Pathan, Applicant in Person. Mr. Rohit Sharma, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.	
12.	Original Application No. 72/2016(CZ)	Ajay Dubey (Wetland Authority) Vs. State of Raj. & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
13.	Original Application No. 92/2016(CZ)	Villagers of Village Sinodiya & 3 Ors. Vs. Union of India & Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Abhimanyu Sharma, Manager Legal for R-7 Mr. S.S.Bhagel, Adv.	
14.	Original Application No. 21/2015(THC)	Ravindra Kumar Vs State of M.P. & Ors.	Mr. Rohit Sharma, Adv. Mr. Raghavendra Dixit, Adv. Mr. Sachin K. Verma, Adv. Mr. SudeshwarRaoWaghmare, Adv.	
15.	Original Application No. 110/2014(THC) (M.A.No.120/17) (M.A.No.140/17) (M.A.No.143/17) (M.A.No.216/17)	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv. Mr. Rohit Sharma, Adv. Mr.SudeshwarRaoWaghmare, Adv. Mr. Vivek Choudhary, Adv. Ms. Gunjan Chowksey, Adv.	
FOR DIRECTION				
16.	(M.A.No.342/17) in Original Application No. 15/2017(CZ)	Gram Panchayat (Ghunaur) Vs State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv.	

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